

**PROGRAMME**  
**Subject: “Dispute Resolution in Telecom and Broadcasting Sectors”**  
**Saturday 5<sup>th</sup> March, 2011**  
**The Renaissance, Kochi, Kerala**

09.30 am to 10.00 am Registration of delegates

***INAUGURAL SESSION***

10.00 am to 10.05 am ***Lighting of the Lamp***

10.05 am to 10.10 am Felicitation of the dignitaries.

10.10 am to 10.20 am Welcome Address by **Shri G.D. Gaiha, Member**, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)

10.20 am to 10.35 am Presentation by **Shri Manjul Bajpai**, President, Telecom Lawyer Association

10.35 am to 10.50 am Address by **Dr. J.S. Sarma**, Chairperson, Telecom Regulatory Authority of India (TRAI)

10.50 am to 11.10 am Address by **Hon’ble Shri Justice Jasti Chelameswar**, Chief Justice, High Court of Kerala (*Chief Guest*)

11.10 am to 11.30 am Address by **Hon’ble Shri Justice Cyriac Joseph**, Judge, Supreme Court of India

11.30 am to 11.50 am Address by **Hon’ble Shri Justice S.B. Sinha**, Chairperson, TDSAT.

11.50 am to 11.55 am Vote of thanks by **Shri P.K. Rastogi**, Member, TDSAT

11.55 am to 12.00 pm Presentation of Mementos to the Dignitaries.

12.00 pm to 12.10 pm

***BREAK***

***BUSINESS SESSION-I***

***“DISPUTE RESOLUTION IN THE TELECOM SECTOR”***

12.10 pm to 12.40 pm Opening remarks and introduction of the panelists by the Moderator of the Session **Shri Maninder Singh**, Senior Advocate, and presentation by **Shri Madhav Joshi**, President, Tata Teleservices Ltd

- (i) **Shri Premachandra**, CGMT, BSNL, Kerala
- (ii) **Shri S.K. Gupta**, Advisor (CA & SP), TRAI
- (iii) **Shri Rajan S. Mathews**, Director General, COAI
- (iv) **Shri Maninder Singh**, Senior Advocate
- (v) **Shri Meet Malhotra**, Senior Advocate
- (vi) **Dr. T. Balachandran**, President, Kerala Consumer Service Society

12.40 pm to 01.30 pm Discussion and interactive session, of the panelists with the audience to be moderated by **Shri Maninder Singh**, Senior Advocate

01.30 pm to 01.35 pm Presentation of Mementos to the panelists.

01.35 pm to 02.30 pm

**LUNCH**

***BUSINESS SESSION-II***

***“DISPUTE RESOLUTION IN THE BROADCASTING SECTOR”***

02.30 pm to 02.40 pm Opening remarks and Introduction of the panelists by the Moderator of the Session **Shri Ashok Mansukhani**, President, MSO Alliance and presentation by Shri Ashok Mansukhani.

- (i) **Shri George Elias**, Principal Advisor, TRAI
- (ii) **Ms. Asha Menon**, Additional District Judge & Member Secretary, Delhi Legal Services Authority
- (iii) **Shri Mahesh Kumar**, CEO, Asianet Satellite Communication Ltd.
- (iv) **Mrs. Roop Sharma**, President, Cable Operators Federation of India
- (v) **Shri P.A. Surendran**, General Secretary, Consumer Association
- (vi) **Shri A. Mohan**, Executive Vice-President, Zee Network
- (vii) **Shri Navin Chawla**, Advocate

02.40 pm to 02.50 pm Presentation by **Ms. Asha Menon**, Additional District Judge & Member Secretary, Delhi Legal Services Authority on Negotiation and Mediation.

02.50 pm to 04.15 pm Discussion and interactive session, of the panelists with the audience to be moderated by **Shri Ashok Mansukhani**, President, MSO Alliance

04.15 pm to 04.20 pm Presentation of Mementos to the panelists.

04.20 pm to 04.25 pm ***Vote of Thanks***

04.30 pm onwards ***TEA***